

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619 JODHPUR**

ORDER SHEET

COURT NO. : 1

17.12.2018

M.A./290/90/2018

O.A./290/402/2014

RAJESH SENVAR

-V/S-

RASHMI VERMA

ITEM NO:36

FOR APPLICANTS(S) Adv. : Mr. Ram Niwas Choudhary

FOR RESPONDENTS(S) Adv.: Mr. K.S. Yadav

Notes of The Registry	Order of The Tribunal
	<p>Heard on MA No.90/2018 for listing of CP No.51/2016.</p> <p>The Contempt Petition No.51/2016 was adjourned 'sine die' on 25.05.2017 as the order dated 04.04.2016 passed by this Tribunal in OA No.402/2014 was stayed by the Hon'ble High Court of Rajasthan in DB Civil Writ Petition No.14707/2016.</p> <p>Learned counsel for the applicant points out that the aforesaid DB Civil Writ Petition has now been dismissed by the Hon'ble High Court of Rajasthan on 10.07.2017. Learned counsel has, thus, prayed for revival of the Contempt Petition No.51/2016.</p> <p>In view of the above, MA No.90/2018 is allowed and the Contempt Petition No.51/2016 is revived at its original number.</p> <p>List the CP on 20.02.2019 for hearing.</p> <p style="text-align: center;">(ARADHANA JOHRI) MEMBER (A)</p> <p style="text-align: right;">(SURESH KUMAR MONGA) MEMBER (J)</p> <p style="text-align: center;">rss</p>